

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-401**  
IB-712/ND/2022  
IA-5018/2023

**IN THE MATTER OF:**

Union Bank of India

**Vs.**

M/s PCL Oil & Solvant Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 18.10.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears on behalf of the Applicant at the time of hearing. In the interest of justice, list this matter on **06.11.2023**.

**Sd/-  
(RAHUL BHATNAGAR)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**